

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 3110
TO BE ANSWERED ON 31.12.2018

FUNDS UNDER TRIBAL SUB-PLAN

3110. DR. KAMBHAMPATI HARIBABU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that more than half the funds earmarked for the current fiscal under the Tribal Sub-Plan (TSP) have been unspent so far and if so, the details thereof, Ministry/department-wise and State-wise;
- (b) whether the Government has mandated the submission of plans for spending of funds under the TSP, if so, details of plans submitted by different Ministries/departments and States; and
- (c) whether the Government conducts any study to assess the amount of funds required for TSP for a fiscal year and if so, the details of study for the fiscal year 2018-19?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a): There are 37 Central Ministries / Departments, which have earmarked Tribal Sub-Plan (TSP) [now called as Scheduled Tribe Component (STC)] funds during the current year 2018-19 to the tune of Rs. 37802.94 crore. Out of which, expenditure sanction for an amount of Rs. 25017.21 crore has already been issued till 26.12.2018, which is 66.18 % of the total earmarked funds. Ministry / Department wise details of earmarking of STC funds and expenditure sanction issued is at **Annexure 1**. So far as State TSP is concerned, details of TSP expenditure is usually reported by the State Governments after the end of the financial year.

(b): In the year 2017, Allocation of Business Rules (ABR) has been amended whereby Ministry of Tribal Affairs (MoTA) has been given mandate for monitoring of TSP/STC funds based on the framework and mechanism designed by NITI Aayog. Accordingly, an online monitoring system has been put in place since 2017 with web address <http://stcmis.gov.in>. The framework envisages monitoring of allocations for welfare of STs under the schemes, monitoring of expenditure vis-à-vis allocations, monitoring of physical performance and outcome thereof. Approval of projects / activities out of TSP / STC funds under various sectoral schemes and implementation thereof is the responsibility of concerned Central Ministries / Departments and State Governments.

(c): NITI Aayog / Department of Economic Affairs (DEA) has issued norms for allocation of STC by Central Ministries / Departments. As per Union Budget 2018-19, there are 37 Central Ministries and Departments having STC funds catering to specific tribal development in various sectors through 299 different schemes. Ministry / Department wise prescribed percentage for earmarking STC funds is at **Annexure 2**. So far as State TSP is concerned, as per extant Guidelines, State Governments are to allocate funds under TSP out of total Plan/Scheme Outlays not less than the population proportion of STs in State as per 2011 Census. State-wise current percentage of ST population is at **Annexure 3**.

Annexure 1 referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3110 for answer on 31.12.2018.

Details of STC allocation and expenditure sanction issued by various Ministries / Departments during 2018-19 as on 26.12.2018

(Rs. in Crore)				
S.No.	Ministry / Department	Total STC Allocation	Sanctions Issued till 26.12.2018	Percentage
1	Department of Agriculture, Cooperation and Farmers' Welfare	3965.37	2040.64	51.46
2	Department of Agricultural Research and Education	125.82	94.37	75
3	Department of Animal Husbandry, Dairying and Fisheries	246.64	166.75	67.61
4	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	26	25	96.15
5	Ministry of Coal	30.53	13	42.58
6	Department of Commerce	25	16.17	64.69
7	Department of Telecommunications	677	21.58	3.19
8	Department of Consumer Affairs	3	0	0
9	Department of Food and Public Distribution	6	0	0
10	Ministry of Culture	35.1	14.22	40.52
11	Ministry of Development of North Eastern Region	527.25	384.04	72.84
12	Ministry of Drinking Water and Sanitation	2234.31	1593.59	71.32
13	Ministry of Electronics and Information Technology	206	159.02	77.19
14	Ministry of Environment, Forests and Climate Change	70.35	49.9	70.92
15	Ministry of Food Processing Industries	55	0	0
16	Department of Health and Family Welfare	3155.08	2414.01	76.51
17	Ministry of Housing and Urban Affairs	291.68	267.92	91.86
18	Department of School Education and Literacy	4908.31	3546.98	72.26
19	Department of Higher Education	1480	742.7	50.18
20	Ministry of Labour and Employment	607.74	128.01	21.06
21	Ministry of Micro, Small and Medium Enterprises	587.74	542.91	92.37
22	Ministry of Mines	9.63	8.07	83.76
23	Ministry of New and Renewable Energy	217	127.28	58.65
24	Ministry of Panchayati Raj	57.4	55.17	96.12
25	Ministry of Power	976.3	686.7	70.34
26	Ministry of Road Transport and Highways	2700	660.53	24.46
27	Department of Rural Development	5741.93	4850.99	84.48
28	Department of Land Resources	250.1	151.16	60.44
29	Department of Science and Technology	104.85	36.69	34.99
30	Ministry of Skill Development and Entrepreneurship	251.68	12.3	4.89
31	Department of Empowerment of Persons with Disabilities	71.5	159.66	223.31
32	Ministry of Textiles	109.84	52.53	47.82
33	Ministry of Tourism	87.57	24.69	28.19
34	Ministry of Tribal Affairs	5957.18	4676.83	78.51
35	Ministry of Water Resources, River Development and Ganga Rejuvenation	162.2	152.2	93.84
36	Ministry of Women and Child Development	1677.19	1070.41	63.82
37	Ministry of Youth Affairs and Sports	164.65	71.19	43.24
	Total	37802.94	25017.21	66.18

Annexure 2 referred to in reply to part (c) of Lok Sabha Unstarred Question No. 3110 for answer on 31.12.2018.

Obligation of Earmarking of Funds under STC as per M/o Finance's OM dated 26.12.2017 and NITI Aayog

Sl. No	Name of the Ministry / Department	As per DEA's OM dated 26.12.2017 (in %)	As per NITI Aayog in September 2018 (in %)
1	Department of Telecommunications	4.30	4.30
2	Ministry of Textiles	4.30	8.60
3	Ministry of Water Resources, River Development and Ganga Rejuvenation	4.30	8.60
4	Department of Food and Public Distribution	4.30	4.30
5	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	4.30	4.30
6	Ministry of Culture	4.30	4.30
7	Ministry of Housing and Urban Poverty Alleviation	4.30	4.30
8	Department of Science and Technology	4.30	4.30
9	Ministry of Tourism	4.30	4.30
10	Ministry of Road Transport and Highways	4.30	4.30
11	Department of Agricultural Research and Education	4.30	4.30
12	Ministry of Mines	4.30	4.30
13	Ministry of Electronics and Information Technology	6.70	6.70
14	Department of Higher Education	8.60	8.60
15	Department of Agriculture, Cooperation and Farmers' Welfare	8.60	8.60
16	Ministry of Coal	4.30	8.60
17	Ministry of Women and Child Development	8.60	8.60
18	Department of Empowerment of Persons with Disabilities	8.60	8.60
19	Department of Health and Family Welfare	8.60	8.60
20	Ministry of Youth Affairs and Sports	8.60	8.60
21	Ministry of Micro, Small and Medium Enterprises	8.60	8.60
22	Ministry of Panchayati Raj	8.60	8.60
23	Ministry of Skill Development and Entrepreneurship	8.60	8.60
24	Ministry of Labour and Employment	8.20	8.60
25	Department of Land Resources	10.0	10.0
26	Ministry of Drinking Water and Sanitation	10.0	10.0
27	Department of School Education and Literacy	10.7	10.7
28	Department of Rural Development	17.5	17.5
29	Ministry of Development of North Eastern Region	8.60	8.60
30	Ministry of Tribal Affairs	100.0	100.0
31	Ministry of Environment, Forests and Climate Change	4.30	8.60
32.	Ministry of New and Renewable Energy	4.30	8.60
33	Department of Animal Husbandry, Dairying and Fisheries	8.60	8.60
34	Ministry of Commerce	4.30	4.30
35	Department of Consumer Affairs	4.30	4.30
36	Ministry of Food Processing Industries	4.30	4.30
37	Ministry of Power	8.60	8.60
38	Department of Fertilizers	0.00	4.30
39	Department of Pharmaceuticals	0.00	4.30
40	Ministry of Petroleum and Natural Gas	0.00	4.30
41	Ministry of Urban Development	4.30	4.30

Annexure 3 referred to in reply to part (c) of Lok Sabha Unstarred Question No. 3110 for answer on 31.12.2018.

State-wise current percentage of ST population

S. No	Indian/ State	% STs in State to Total population of State
1.	Andhra Pradesh	5.5
2.	Arunachal Pradesh	68.8
3.	Assam	12.4
4.	Bihar	1.3
5.	Chhattisgarh	30.6
6.	Goa	10.2
7.	Gujarat	14.8
8.	Haryana	0.00
9.	Himachal Pradesh	5.7
10.	J & K	11.9
11.	Jharkhand	26.2
12.	Karnataka	7.0
13.	Kerala	1.5
14.	Madhya Pradesh	21.1
15.	Maharashtra	9.4
16.	Manipur	40.9
17.	Meghalaya	86.1
18.	Mizoram	94.4
19.	Nagaland	86.5
20.	Orissa	22.8
21.	Punjab	0.00
22.	Rajasthan	13.5
23.	Sikkim	33.8
24.	Tamil Nadu	1.1
25.	Telangana	9.1
26.	Tripura	31.8
27.	Uttarakhad	2.9
28.	Uttar Pradesh	0.6
29.	West Bengal	5.8
30.	A & N Islands	7.5
31.	Chhandigarh	0.00
32.	D &N Haveli	52.0
33.	Daman & Diu	6.3
34.	Delhi	0.00
35.	Lakshadweep	94.8
36.	Puducherry	0.00
	India	8.6